

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.06.2018


ORDER NO. 118 of 2018

Hon'ble Member (J)(I/C) is pleased to modify the sitting notified vide **order no. 110 & 115 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 01.06.2018 at 10.30 a.m. Hon'ble Shri Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial) will hear Service Tax Division Bench matters alongwith Customs and Excise Division Bench matters.

On this day Hon'ble Ms. Archana Wadhwa, Member (J) will hear Single Member Bench matters only.

By Order


(Mohinder Singh)
Deputy Registrar

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Technical Officer